

THE FOLLOWING OFFICIALS SHALL ATTEND THE OFFICE ON THE DATES MENTIONED AGAINST EACH DURING THE PERIOD FROM 02.07.2020 TO 31.07.2020 (ON WORKING DAYS FROM 09:30 A.M. TO 05:00 P.M.) AND SHALL WORK FROM HOME DURING THE REMAINING PERIOD SUBJECT TO THE CONDITION THAT THEY WILL NOT LEAVE THE STATION AND SHALL BE AVAILABLE IMMEDIATELY TO REPORT ON DUTY AS AND WHEN CALLED WITHOUT ANY LAPSE

**OFFICE**

Sr. No.	Name of the official S/Shri/Ms.	Designation	Duty Period	Contact Number
1	Rajesh Kumar	Superintendent	2, 4, 6, 7, 9, 10, 13, 15, 16, 17, 20, 21, 22, 24, 27, 28, 30, 31	7988214866
2	Pawan Kumar	English Clerk	3, 4, 6, 8, 9, 10, 14, 15, 16, 18, 20, 21, 23, 24, 27, 29, 30, 31	9466420164
3	Harish Kumar	Assistant	2, 3, 4, 7, 8, 9, 13, 14, 15, 17, 18, 20, 22, 23, 24, 28, 29, 30	9416875050
4	Sandeep Kumar	Assistant	2, 3, 6, 7, 8, 10, 13, 14, 16, 17, 18, 21, 22, 23, 27, 28, 29, 31	9416962100
5	Harinder	Dispatch Clerk	2, 6, 8, 9, 10, 14, 15, 16, 17, 20, 21, 23, 24, 27, 29, 31	9812803817
6	Rajiv Kumar	Receipt Clerk	3, 4, 6, 7, 8, 10, 13, 14, 16, 18, 20, 22, 24, 28, 30, 31	9034263893
7	Rakesh Kumar Shrivastava	Typist	2, 3, 6, 7, 9, 10, 14, 15, 17, 18, 21, 22, 24, 27, 29, 30	9729841140
8	Niraj Kumar	Clerk-Typist	2, 4, 6, 8, 9, 13, 14, 16, 17, 20, 21, 23, 24, 28, 29, 31	7032033929
9	Naveen Kumar	Clerk-Typist	3, 4, 7, 8, 10, 13, 15, 16, 18, 20, 22, 23, 27, 28, 30, 31	9315348597
10	Parveen Kumar	Nazir	2, 3, 6, 7, 9, 10, 14, 15, 17, 18, 21, 22, 24, 27, 29, 30	8684999999
11	Sandeep Singh	Clerk-Typist	2, 4, 6, 8, 9, 13, 14, 16, 17, 20, 21, 23, 24, 28, 29, 31	7206799003
12	Sarita	Clerk-Typist	3, 4, 7, 8, 10, 13, 15, 16, 18, 20, 22, 23, 27, 28, 30, 31	9416344572
13	Mohan Adhikari	Daftri	2, 6, 8, 9, 10, 14, 15, 16, 17, 20, 21, 23, 24, 27, 29, 31	9813615935
14	Mukesh Kumar S/o Kanhaiya Lal	Peon	3, 4, 6, 7, 8, 10, 13, 14, 16, 18, 20, 22, 24, 28, 30, 31	9813922106

**JUDICIAL BRANCH AND CENTRAL LIBRARY**

1	Balram	Superintendent Grade-II	3, 4, 7, 8, 10, 13, 15, 16, 18, 20, 22, 23, 27, 28, 30, 31	9416875165
2	Sushila Kumari	Assistant	2, 3, 6, 7, 9, 10, 14, 15, 17, 18, 21, 22, 24, 27, 29, 30	9416427951
3	Pankaj Rohilla	Clerk-Typist	2, 4, 6, 8, 9, 13, 14, 16, 17, 20, 21, 23, 24, 28, 29, 31	9728284563
4	Mayank Vats	Clerk-Typist	2, 4, 6, 8, 10, 13, 15, 17, 20, 22, 24, 27, 29, 31	8168331940

ACCOUNTS BRANCH AND STATISTICAL BRANCH				
1	Bhupinder Kharb	Accounts Assistant	3, 4, 7, 8, 10, 13, 15, 16, 18, 20, 22, 23, 27, 28, 30, 31	9466947434
2	Ashish Kumar S/o Tej Singh	Clerk-Typist	2, 3, 6, 7, 9, 10, 14, 15, 17, 18, 21, 22, 24, 27, 29, 30	8950102144
3	Deepu	Clerk-Typist	2, 4, 6, 8, 9, 13, 14, 16, 17, 20, 21, 23, 24, 28, 29, 31	9034680051
4	Brij Mohan	Statistical Assistant	3, 4, 7, 8, 10, 13, 15, 16, 18, 20, 22, 23, 27, 28, 30, 31	9215585548
5	Ram Prasad	Assistant	2, 3, 6, 7, 9, 10, 14, 15, 17, 18, 21, 22, 24, 27, 29, 30	9896685928
6	Armit Thakran	Clerk-Typist	2, 4, 6, 8, 9, 13, 14, 16, 17, 20, 21, 23, 24, 28, 29, 31	9718454547

CIS BRANCH				
1	Paramjeet	Clerk-Typist	2, 3, 4, 7, 8, 9, 13, 14, 15, 17, 18, 20, 22, 23, 24, 28, 29, 30	9467277972
2	Shashikant	Clerk-Typist	2, 3, 6, 7, 8, 10, 13, 14, 16, 17, 18, 21, 22, 23, 27, 28, 29, 31	9254804076
3	Shivpal Singh Gahlawat	Clerk-Typist	2, 4, 6, 7, 9, 10, 13, 15, 16, 17, 20, 21, 22, 24, 27, 28, 30, 31	7988055498
4	Ajay Kumar S/o Braham Parkash	Computer Clerk	3, 4, 6, 8, 9, 10, 14, 15, 16, 18, 20, 21, 23, 24, 27, 29, 30, 31	9034417911

COPYING AGENCIES				
1	Mukhtiar Singh	Reader Grade-II	2, 4, 7, 9, 13, 15, 17, 20, 22, 24, 28, 30	9729458842
2	Satish Kumar S/o Nafe Singh	Reader Grade-II	2, 4, 7, 9, 13, 15, 17, 20, 22, 24, 28, 30	8814860735
3	Kamlesh Rani	Examiner	3, 6, 8, 10, 14, 16, 18, 21, 23, 27, 29, 31	9416962264
4	Sarjay Kumar	Examiner	3, 6, 8, 10, 14, 16, 18, 21, 23, 27, 29, 31	9466392438
5	Reena	Examiner	2, 3, 6, 7, 9, 10, 14, 15, 17, 18, 21, 22, 24, 27, 29, 30	9416637851
6	Ravinder	Copyst	2, 4, 6, 8, 9, 13, 14, 16, 17, 20, 21, 23, 24, 28, 29, 31	9017606305
7	Chanchal Dhara	Copyst	3, 4, 7, 8, 10, 13, 15, 16, 18, 20, 22, 23, 27, 28, 30, 31	9466750031
8	Gunjan Arora	Copyst	2, 3, 6, 7, 9, 10, 14, 15, 17, 18, 21, 22, 24, 27, 29, 30	8168317262
9	Suresh Kumar	Copyst	2, 4, 6, 8, 9, 13, 14, 16, 17, 20, 21, 23, 24, 28, 29, 31	9466974401
10	Rakesh Kumar S/o Ramesh Kumar	Copyst	3, 4, 7, 8, 10, 13, 15, 16, 18, 20, 22, 23, 27, 28, 30, 31	9728884545
11	Jyoti Sharma	Copyst	2, 3, 6, 8, 9, 13, 15, 16, 18, 21, 22, 24, 28, 29, 31	9050452026
12	Umed Singh	Copyst	2, 4, 6, 8, 10, 13, 15, 17, 18, 21, 23, 24, 28, 30, 31	9215040150
13	Mohit	Copyst	2, 4, 7, 8, 10, 14, 15, 17, 20, 21, 23, 27, 28, 30	7056056462
14	Rajnish Ranjan	Copyst	3, 4, 7, 9, 10, 14, 16, 17, 20, 22, 23, 27, 29, 30	9729985591
15	Sunil Kumar	Copyst	3, 6, 7, 9, 13, 14, 16, 18, 20, 22, 24, 27, 29, 31	9813467287

**RECORD ROOMS**


1	Bhupender Singh	Record Keeper	2, 3, 6, 7, 9, 10, 14, 15, 17, 18, 21, 22, 24, 27, 29, 30	9034033991
2	Arun Kumar	Deputy Record Keeper	2, 4, 6, 8, 9, 13, 14, 16, 17, 20, 21, 23, 24, 28, 29, 31	8398019502
3	Vikas	Deputy Record Keeper	3, 4, 7, 8, 10, 13, 15, 16, 18, 20, 22, 23, 27, 28, 30, 31	9466794269
4	Mahesh Chand	Assistant	2, 3, 6, 7, 9, 10, 14, 15, 17, 18, 21, 22, 24, 27, 29, 30	9518105807
5	Prem Lal	Deputy Record Keeper	2, 4, 6, 8, 9, 13, 14, 16, 17, 20, 21, 23, 24, 28, 29, 31	9466396303
6	Devender Kumar	Deputy Record Keeper	3, 4, 7, 8, 10, 13, 15, 16, 18, 20, 22, 23, 27, 28, 30, 31	9306076620
7	Suraj Sharma	Record Lifter	2, 6, 8, 9, 10, 14, 15, 16, 17, 20, 21, 23, 24, 27, 29, 31	9466604266
8	Dharam Raj	Record Lifter	3, 4, 6, 7, 8, 10, 13, 14, 16, 18, 20, 22, 24, 27, 28, 30	9466424503



District & Sessions Judge,  
Sonipat *20/07/2020*

**THE FOLLOWING OFFICIALS POSTED IN SCANNING BRANCH SHALL ATTEND THE OFFICE ON THE DATES MENTIONED AGAINST EACH DURING THE PERIOD FROM 03.07.2020 TO 31.07.2020 (ON WORKING DAYS FROM 09:30 A.M. TO 05:00 P.M.)**

<b>Sr. No.</b>	<b>Name of the Official S/Shri/Ms.</b>	<b>Duty Period</b>
1	Yogesh Kumar, Assistant	3, 6, 8, 10, 14, 16, 18, 21, 23, 27, 29, 31
2	Sangeeta, Assistant	4, 7, 9, 13, 15, 17, 20, 22, 24, 28, 30
3	Usha, Assistant	4, 7, 9, 13, 15, 17, 20, 22, 24, 28, 30
4	Shalini, Assistant	4, 7, 9, 13, 15, 17, 20, 22, 24, 28, 30
5	Mohan Atri, Clerk	3, 6, 8, 10, 14, 16, 18, 21, 23, 27, 29, 31
6	Naveen Gahlawat, Clerk	3, 6, 8, 10, 14, 16, 18, 21, 23, 27, 29, 31
7	Sudhir Kumar, Clerk	3, 6, 8, 10, 14, 16, 18, 21, 23, 27, 29, 31
8	Sunil Kumar, Clerk	4, 7, 9, 13, 15, 17, 20, 22, 24, 28, 30

  
(Y.S. Rathor)  
District and Sessions Judge,  
Sonapat/02-07-2020

No. 165

Dt. 06/07/2020

Office of the District and  
Sessions Judge, Sonipat


Receipt No. 7314  
Dated 06.7.20

Office order

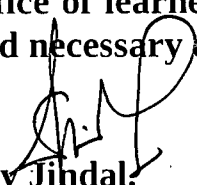
In view of the instructions contained in order dated 30.06.2020 passed by the learned District and Sessions Judge, Sonipat conveyed to this Court vide endorsement No. 5482 dated 30.06.2020 during the period of the working of the undersigned from home, the following officials on rotation basis in the Court of undersigned for urgent work is hereby deputed as under :-

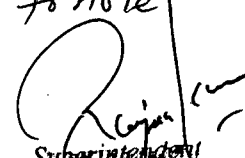
Sr. No.	Name of the official	Date
1.	Yogesh	01.07.2020 to 08.07.2020 & 17.07.2020 to 23.07.2020
2.	Pawan Kumar	01.07.2020 to 08.07.2020 & 17.07.2020 to 23.07.2020
2.	Naresh Kumar	01.07.2020 to 08.07.2020 & 17.07.2020 to 23.07.2020
3.	Mukesh Rathee	09.07.2020 to 16.07.2020 & 24.07.2020 to 31.07.2020
4.	Santosh Chawla	01.07.2020 to 04.07.2020
5.	Chanchal Madaan	01.07.2020 to 04.07.2020

The remaining staff on the aforesaid dates shall not attend the office with the provision that the said staff will not leave the station and shall be available immediately to report as and when called without any lapse.

  
Sanjeev Jindal,  
Addl. District and Sessions Judge,  
Principal Judge, Family Court,  
Sonipat.

Copy of this order be sent to the office of learned District and Sessions Judge, Sonipat for information and necessary action.

  
Sanjeev Jindal,  
Addl. District and Sessions Judge,  
Principal Judge, Family Court,  
Sonipat.

Office to note  
  
Superintendent  
to District & Sessions Judge  
SONEPAT  
06-07-2020

No. 483 dt. 2.7.2020

Office of the District and Sessions Judge, Sonapat
Receipt No. <u>7260</u>
Dated <u>03-07-20</u>

In The Court of Sh. Rajesh Malhotra,  
Addl. District & Sessions Judge,  
District Courts, Sonapat.

Duty from 1.07.2020 to 31.07.2020.

NEELAM SHARMA (TRANSLATOR)	9416388010	09.07.2020, 14.07.2020, 21.07.2020, 24.07.2020,	17.07.2020, 28.07.2020.
DHIRNDER BHARDWAJ (CRIMINAL AHLMAD)	8800945151	04.07.2020, 08.07.2020, 20.07.2020, 23.07.2020, 31.07.2020.	16.07.2020, 30.07.2020,
AMIT KUMAR (COPY CLERK)	8708917679	01.07.2020, 06.07.2020, 13.07.2020, 15.07.2020,	10.07.2020, 18.07.2020.
RAVINDER KUMAR (CIVIL AHLMAD)	9466769079	02.07.2020, 03.07.2020, 22.07.2020, 27.07.2020,	07.07.2020, 29.07.2020.

Forwarded to Ld. District & Sessions Judge Sonapat for information &  
necessary action please.

*Rajesh Malhotra*  
(Rajesh Malhotra)  
Addl. District & Sessions Judge,  
Sonapat.

Office to Note  
*Rajesh Malhotra*  
Superintendent  
to District & Session Judge  
SONEPAT  
27/7/20

Office of the District and  
Sessions Judge, Sonipat

Receipt No. 7220

Dated 27/7/2020

No. 124 /Dated 02-7-2020 /

From

D. R. Chalia,  
Additional Sessions Judge/  
Fast Track Court,  
Sonapat.

To

The Ld. District and Sessions Judge,  
Sonapat.

Subject: Duty Roaster.

Respected Sir,

Kindly refer to your letter No. 5482 dated 30.06.2020 of the office of your good self on the above noted subject. I have the honour to submit that in compliance of your honours directions, the following staff shall be on duty on rotation basis :-

Sr. No.	Name of the official with designation	Mobile No.	Period
1.	Sh. Anil Kumar, Stenographer	9802726056	2,6,9,14,17,21,24,29
2.	Mrs. Deepak Katyal, Stenographer	9466522267	2,6,9,14,17,21,24,29
2.	Sh. Shamsheer, Reader	9253767770	2,4,6,8,9,13,14,16,17,20,21,23, 24,28,29,31
3.	Sh. Rajnish Kumar, Ahlmad	9996008765	2,3,6,7,9,10,14,15,17,18,21,22, 24,27,29,30
4.	Sh. Deepak Sharma, Copyist	9466035588	2,4,6,8,9,13,14,16,17,20,21,23, 24,28,29,31
5.	Ms. Reeta, Translator	9466661317	2,3,7,10,15,18,22,27,30

This is for your kind information, please.

Thanking you,

Office to Note  
Superintendent  
to District & Session Judge  
SONEPAT  
27/7/2020

(D. R. Chalia)  
Additional Sessions Judge/  
Fast Track Court,  
Sonapat.  
(UID NO.HR0065)

No. 277 Dated 1-7-2020

From

Devinder Singh,  
Addl. District and Sessions Judge,  
Sonipat.

Office of the District and  
Sessions Judge, Sonipat

Receipt No. 7192  
Dated 21/7/2020

To

Learned District & Sessions Judge,  
Sonipat

Subject: Duty period w.e.f. 01.07.2020 to 31.07.2020

Respected Sir,

In reference to your good office letter bearing Endst.No.5482 dated 30.06.2020 on the subjected cited above, I have the honor to submit that the following officials shall perform the duty as under:

Sr.No	Name of the official	Date	Mobile No	e-mail IDs
1.	Sh.Bijender Civil Ahlmad (As reader)	01.07.2020,03.07.2020, 07.07.2020,10.07.2020, 15.07.2020,18.07.2020, 20.07.2020,22.07.2020, 24.07.2020,27.07.2020, 28.07.2020,29.07.2020, 30.07.2020	8570920140	bsmalik82@gmail.com
2.	Ms.Pushpa, Translator She will assist Sh.Bijender Kumar as well as the Ahlmads on duty	01.07.2020,03.07.2020, 07.07.2020,10.07.2020, 15.07.2020,18.07.2020, 22.07.2020,27.07.2020, 30.07.2020	8295582142	
3.	Ms.Saroj Rani Stenographer-I	01.07.2020,03.07.2020, 07.07.2020,10.07.2020, 15.07.2020,18.07.2020, 22.07.2020,27.07.2020, 30.07.2020	9992405318	sarojrani18452@gmail.com
4.	Ms.Neena Satija Stenographer -II	01.07.2020,03.07.2020, 07.07.2020,10.07.2020, 15.07.2020,18.07.2020, 22.07.2020,27.07.2020, 30.07.2020	8950169946	neenasatija77@gmail.com
5.	Sh.Ashok Kumar, Criminal Ahlmad	01.07.2020,03.07.2020, 07.07.2020,10.07.2020, 15.07.2020,18.07.2020, 20.07.2020,22.07.2020, 24.07.2020,27.07.2020, 28.07.2020,29.07.2020, 30.07.2020,31.07.2020	9466844891	ashokpanipat2008@gmail.com
5.	Sh.Ravinder, LAC Clerk	01.07.2020,02.07.2020, 04.07.2020,06.07.2020, 08.07.2020,09.07.2020, 13.07.2020,14.07.2020, 16.07.2020,17.07.2020, 19.07.2020,21.07.2020, 23.07.2020,	9050286572	ravinderantil74@gmail.com



7.	Ms.Neeru, Addl.Ahlmad	02.07.2020,04.07.2020, 06.07.2020,08.07.2020, 09.07.2020,13.07.2020, 14.07.2020,16.07.2020, 17.07.2020,19.07.2020, 21.07.2020,23.07.2020, 31.07.2020	9996712225	NeeruSethi17@gmail.com
8.	Savita Copy clerk	01.07.2020 03.07.2020, 07.07.2020,10.07.2020, 15.07.2020,18.07.2020, 22.07.2020,27.07.2020, 30.07.2020 except these dates she will also perform her duty as and when required for making copies.	8168617122	

Thanking you.

Yours faithfully,

*Devinder Singh*  
(Devinder Singh)

Addl. District & Sessions Judge,  
Sonipat

Note: 1. Shri Suresh Kumar, Reader of the court aged above 57 years old, is exempted from duty as per letter No.4206 dated 02.05.2020 passed by learned District & Sessions Judge, Sonipat.

2. As there are three Civil Ahlmads and one criminal ahlmad. So, one of the Civil Ahlmads namely Shri Ravinder Kumar is directed to work as criminal ahlmad on the date mentioned above.

3. All concerned Ahlmads are directed to ensure that all the cases are uploaded in CIS on each and every day.

*Office to Note*  
*Rajinder Kumar*  
District & Sessions Judge  
Sonipat  
02.07.2020

**OFFICE ORDER .**

Office of the District and  
Sessions Judge, Sonipat

Rotation Arrangement of the officials, w.e.f 01.07.2020 to  
31.07.2020 (excluding holidays).

Receipt No. 7270

Dated 02-7-20

In view of the instructions contained in letter Ends.No 4648  
dated 29.05.2020 of the office of learned District & Sessions Judge, Sonipat  
and letter No. 618-spl.Genl./XVII.3(6-G) dated 23.05.2020 of the Hon'ble  
Punjab &Haryana High Court,Chandigarh ,the following officials shall attend  
the duties as under :-

Sr. No	Name of the officials and their Mobile phone numbers	Email -ID	Date.
1.	Sh. Virender Sharma, Judgment Writer	<u>Virender.158sharma@gmail.com</u> M. 9416551910	03,07,10,15, 18,22,27 and 30 July 2020.
2.	Sh. Manish Kumar , Stenographer	<u>manishsnp1983@gmail.com</u> M. 9466255544	03,07,10,15, 18,22,27 and 30 July 2020.
3.	Sh.Kailash Sharma	<u>Kumarkailash90@gmail.com</u> M.9812072179	01,02,03,27, 28,29,30, and 31 July 2020
4.	Sh. Pardeep Kumar	<u>pkpawar17@gmail.com</u> M.8851701406	04,06,07,10, 15,18,22,and 31 July 2020
5.	Sh.Mohan Attri	<u>atrimohan72@gmail.com</u> M. 9416394520	03,07,10,15, 18,22,27,and30 July 2020
6.	Sh Rajender Saini	<u>rajendersaini2u@gmail.com</u> M.9996416699	11,13,14,16, 17,20,23,24, 28 and 31 July 2020

Note : The officials (not attending the office) will not leave the station and shall be available immediately to report as and when called without any lapse.

*(Signature)*  
(Rajesh Sharma)

Addl. District & Sessions Judge,  
Sonipat.

Endst. Mo 43 Dated 1/7/20

Forwarded to the learned District & Sessions Judge , Sonipat for information and necessary Action ,please.

*(Signature)*  
(Rajesh Sharma)

Addl. District & Sessions Judge,  
Sonipat.

office to note.

*(Signature)*  
Superintendent  
to District & Session Judge  
SONEPAT  
3-7-2020.

**OFFICE ORDER**

In view of the instructions contained in the letter dated 30.06.2020,  
received from the office of Learned District & Sessions Judge, Sonapat the  
following officials shall attend the duties as under:

Sr. No.	Name of the officials	Designation	Duty	Mobile No.
1.	Ms. Poonam Rani	Reader	09.07.2020 to 16.07.2020 and 24.07.2020 to 31.07.2020	9034785685
2.	Ms. Sonia Sharma	Stenographer I	09.07.2020 to 16.07.2020 and 24.07.2020 to 31.07.2020	9416169447
3.	Ms. Vinati Vashist	Ahlmad	01.07.2020 to 31.07.2020 (except holidays)	9729395782
4.	Mr. Surender Kumar	Ahlmad	01.07.2020 to 31.07.2020 (except holidays)	9215388009

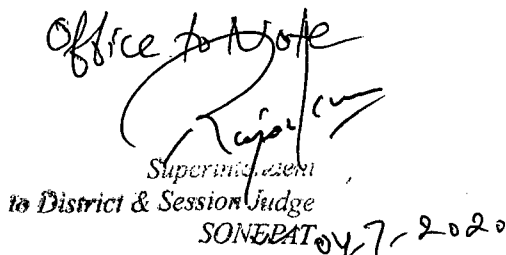
Note: The concerned staff (not attending the office) will not leave the station  
and shall be available immediately to report as and when called without any  
lapse.

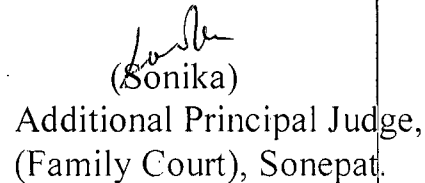
  
(Sonika)

Additional Principal Judge,  
(Family Court), Sonapat.

No. 185 Dated 04.07.2020 /

Forwarded to Learned District & Sessions Judge, Sonapat for necessary  
action, please.

  
Superintendent  
to District & Session Judge  
SONEPAT 04.7.2020

  
(Sonika)  
Additional Principal Judge,  
(Family Court), Sonapat.

No. 126 /Dated 02-7-2020

From

Rajesh Gupta,  
Addl. District & Sessions Judge,  
Sonipat.

Office of the District and  
Sessions Judge, Sonipat

Receipt No. 7240  
Dated 2/7/2020

To

Learned District & Sessions Judge,  
Sonipat.


Subject: **Duty roster w.e.f. 01.07.2020 to 31.07.2020**  
Respected Sir,

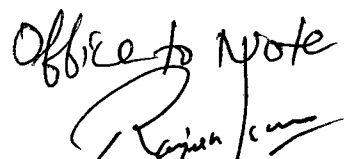
In pursuance of the office order No.5482 dated 30.06.2020 passed by Learned District & Sessions Judge, Sonipat, the duty roster of the officials of the Court of undersigned is hereby as under :-

Sr. No.	Name of the official S/Shri/Ms.	Dated	Mobile No.	Email ID
1	Ramesh Dalal, Reader Grade-I	02.07.20, 06.07.2020, 09.07.20, 14.07.20., 17.07.20 21.07.20, 24.07.20 & 29.07.20	9300000709	rameshdalal786@gmail.com
2	Joginder Sharma, Stenographer Grade I	02.07.20, 06.07.2020, 09.07.20, 14.07.20.,	9416488191	Joginder.parlhada.sharma@gmail.com
3	Parveen, Stenographer Grade-II	17.07.20 21.07.20, 24.07.20 & 29.07.20	7015864264	parveensharma@gmail.com
4	Ashok, Criminal Ahlmad	02.07.20,04.07.2020 06.07.2020, 09.07.20, 14.07.20., 17.07.20	9873782815	ashokgarg9050582815@gmail.com
5	Manesh, Civil Ahlmad	01.07.20, 03.07.20, 07.07.20, 08.07.20, 10.07.20	9466981299	dahiyamanesh544@gmail.com
6	Viresh, LAC Ahlmad	27.07.20, 28.07.20, 29.07.20, 30.07.20, 31.07.20	8950120899	lakra.viresh22@gmail.com
7	Parmod, Copy Clerk	20.07.20, 22.07.20, 23.07.20, 21.07.20, 25.07.20	9017287211	mailme.parmod@gmail.com
8	Shalini, Translator	13.07.20, 15.07.20, 16.07.20, 18.07.20, 24.07.20	7494812433	shaliniverma44@gmail.com

Thanking you,

Yours Sincerely,

  
Rajesh Gupta,  
Addl. District & Sessions Judge,  
Sonipat.

  
Office to Note  
Supervisor to  
District and Sessions Judge  
Sonipat  
27/7/2020

152      21/80

Office of the District and  
Sessions Judge, Sonipat

Receipt No. 7239  
Dated 21/7/2020

ROTATION ARRANGEMENT OF THE OFFICIALS

02.07.2020	1. Ms. Geeta Arya, Reader, 2. Mr. Jai Bhagwan, Stenographer-i 3. Mr. Manoj Kumar, Stenographer-ii 4. Sh. Hemant, Criminal Ahlmad	
03.07.2020	Mr. Monu, Copy Clerk,	
04.07.2020	Mr. Monu, Copy Clerk,	
06.07.2020	1. Ms. Geeta Arya, Reader, 2. Mr. Jai Bhagwan, Stenographer-i 3. Mr. Manoj Kumar, Stenographer-ii 4. Sh. Hemant, Criminal Ahlmad	
07.07.2020	Mr. Monu, Copy Clerk,	
08.07.2020	Mr. Monu, Copy Clerk,	
09.07.2020	1. Ms. Geeta Arya, Reader, 2. Mr. Jai Bhagwan, Stenographer-i 3. Mr. Manoj Kumar, Stenographer-ii 4. Sh. Hemant, Criminal Ahlmad	
10.07.2020	Mr. Monu, Copy Clerk,	
13.07.2020	Mr. Monu, Copy Clerk,	
14.07.2020	1. Ms. Geeta Arya, Reader, 2. Mr. Jai Bhagwan, Stenographer-i 3. Mr. Manoj Kumar, Stenographer-ii 4. Sh. Hemant, Criminal Ahlmad	
15.07.2020	Sh. Hemant, Criminal Ahlmad	
16.07.2020	Mr. Monu, Copy Clerk,	
17.07.2020	1. Ms. Geeta Arya, Reader, 2. Mr. Jai Bhagwan, Stenographer-i 3. Mr. Manoj Kumar, Stenographer-ii 4. Sh. Hemant, Criminal Ahlmad	
18.07.2020	Mr. Monu, Copy Clerk,	
20.07.2020	Mr. Monu, Copy Clerk,	
21.07.2020	1. Ms. Geeta Arya, Reader, 2. Mr. Jai Bhagwan, Stenographer-i 3. Mr. Manoj Kumar, Stenographer-ii 4. Sh. Hemant, Criminal Ahlmad	
22.07.2020	Mr. Monu, Copy Clerk,	
23.07.2020	Mr. Monu, Copy Clerk,	
24.07.2020	1. Ms. Geeta Arya, Reader, 2. Mr. Jai Bhagwan, Stenographer-i 3. Mr. Manoj Kumar, Stenographer-ii 4. Sh. Hemant, Criminal Ahlmad	
27.07.2020	Sh. Hemant, Criminal Ahlmad	
28.07.2020	Mr. Monu, Copy Clerk,	
29.07.2020	1. Ms. Geeta Arya, Reader,	

	2. Mr. Jai Bhagwan, Stenographer-i 3. Mr. Manoj Kumar, Stenographer-ii 4. Sh. Hemant, Criminal Ahlmad	
30.07.2020	Mr. Monu, Copy Clerk,	
31.07.2020	Sh. Hemant, Criminal Ahlmad	

**Note:** That no official will leave the station and would be present as and when called promptly.

*Day*  
Dr. Parminder Kaur  
Additional Sessions Judge,  
Sonapat 02.07.2020

Office to Note  
*Rajinder*  
Superintendent  
to District & Session Judge  
SONEPAT  
2-7-2020

Office Order

Office of the District and Sessions Judge, Sonipat

Receipt No. 7185  
Dated 21/7/2020

In view of instruction contained in order dated 30.06.2020 passed by the Learned District and Sessions Judge, Sonipat conveyed to this court vide endorsement No 5482 dated 30.06.2020 during the period of the working of the undersigned from home, the following one official on rotation basis in the court of undersigned for urgent work is hereby deputed as under.

Sr. No.	Official Name	Duty(Date)	Contact No	E-mail ID
1	Rajesh	03.07.2020, 07.07.2020, 10.07.2020, 15.07.2020, 18.07.2020, 22.07.2020, 27.07.2020, 30.07.2020	8199990224 7988947072	rajeshkumar6981@gmail.com
2	Teenu	02.07.2020, 06.07.2020, 09.07.2020, 14.07.2020, 17.07.2020, 21.07.2020, 24.07.2020, 29.07.2020	9991155079	kumarleo48@yahoo.com

The remaining staff on the aforesaid date shall not attend the office with the provision that the said staff will not leave the station and shall be available immediately to report as and when called without any laps. Since the undersigned is on duty on 01.07.2020, 04.07.2020, 08.07.2020, 13.07.2020, 16.07.2020, 20.07.2020, 23.07.2020, 28.07.2020 and 31.07.2020 the entire staff shall remain present on duty on these dates.

*Rahul Bishnoi*  
(Rahul Bishnoi)

Addl. District and Sessions Judge  
Sonipat 01-07-20

No. 171 ..... Dated 2-7-20

Copy of this order sent to the office of Ld. District and Sessions Judge, Sonipat for information and necessary action please.

*Office to Note*  
*Rajesh Kumar*  
Superintendent  
to District & Session Judge  
SONIPAT  
02-7-2020

*Rahul Bishnoi*  
(Rahul Bishnoi)  
Addl. District and Sessions Judge  
Sonipat 01-07-20

Office of the District and  
Sessions Judge, Sonipat

**OFFICE OF THE CHIEF JUDICIAL MAGISTRARE, SONIPAT.**

Receipt No. 7162  
Dated 01-07-20

**ORDER:**

In Compliance of order passed by Hon'ble District & Sessions Judge, Sonipat by virtue of endorsement no. 5482 dated 30.06.2020. The following officials shall attend the office on the dates mentioned against each during the period from 01.07.2020 to 31.07.2020 (working days) and shall work from home during remaining period subject to the condition that they will not leave the station and shall be available immediately to report on duty as and when called without any lapse. **It is also ordered that the officials on duty shall remain present from 09:30 a.m to 05:00 p.m and any lapse in this regard shall be viewed seriously.**

Sr. No.	Name	Designation	Mobile No.	Duty Period
1.	Sh. Navdeep	Criminal Ahlmad	9991221070	01.07.2020, 03.07.2020, 05.07.2020, 07.07.2020, 09.07.2020, 11.07.2020, 13.07.2020, 15.07.2020, 17.07.2020, 19.07.2020, 21.07.2020, 23.07.2020, 25.07.2020, 27.07.2020, 29.07.2020, 31.07.2020
2.	Sh. Rakesh	Civil Ahlmad	7015377121	
3	Sh.Narender	Summery Clerk	9812962594	
3.	Ms. Sunita	Criminial Ahlmad	9466795677	02.07.2020, 04.07.2020, 06.07.2020, 08.07.2020, 10.07.2020, 12.07.2020, 14.07.2020, 16.07.2020, 18.07.2020, 20.07.2020, 22.07.2020, 24.07.2020, 26.07.2020, 28.07.2020, 30.07.2020.
4.	Ms. Poonam	Civil Ahlmad	8708436240	

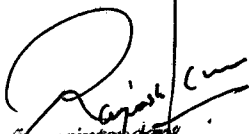
(Saurabh Gupta)  
Chief Judicial Magistrare  
Sonipat.

No. 362 /- Dated 1/7/20 /-

Copy forwarded to the Ld. District & Sessions Judge, Sonipat for information and necessary action.

(Saurabh Gupta)  
Chief Judicial Magistrare  
Sonipat.

office to note.

  
Superintendent  
to District & Sessions Judge  
SONIPAT  
01/7/2020



**OFFICE OF THE CIVIL JUDGE (SENIOR DIVISION), SONIPAT**

Office of the District and  
Sessions Judge, Sonipat

**ORDER:**

Receipt No. 7158  
Dated 21.07.20

In Compliance of order passed by Hon'ble District & Sessions Judge, Sonipat by virtue of endorsement no. 5482 dated 30.06.2020. The following officials shall attend the office on the dates mentioned against each during the period from 01.07.2020 to 31.07.2020 (working days) and shall work from home during remaining period subject to the condition that they will not leave the station and shall be available immediately to report on duty as and when called without any lapse. **It is also ordered that the officials on duty shall remain present from 09:30 a.m to 05:00 p.m and any lapse in this regard shall be viewed seriously.**

Sr. No.	Name	Designation	Mobile No. & Email id	Duty Period
1.	Sh. Vikas Malik	Criminal Ahlmad	9812170169 vk.malik84@gmail.com	01.07.2020, 03.07.2020, 05.07.2020, 07.07.2020, 09.07.2020, 11.07.2020, 13.07.2020, 15.07.2020, 17.07.2020, 19.07.2020, 21.07.2020, 23.07.2020, 25.07.2020, 27.07.2020, 29.07.2020, 31.07.2020
2.	Sh. Vikas Maan	Civil Ahlmad	8859908068,903 4358966 Vikasmann225@gmail.com	
3.	Sh. Gaurav	Crminial Ahlmad	816848121 Gkgauravkumar584@gmail.com	02.07.2020, 04.07.2020, 06.07.2020, 08.07.2020, 10.07.2020, 12.07.2020, 14.07.2020, 16.07.2020, 18.07.2020, 20.07.2020, 22.07.2020, 24.07.2020, 26.07.2020, 28.07.2020, 30.07.2020.
4.	Ms. Neelam	Execution Clerk	7988697268 Nk6651983@gmail.com	
5.	Sh.Sajjan Singh	C.O.C	9416042842 sajjansaroha1977@gmail.com	01.07.2020, 03.07.2020, 05.07.2020, 07.07.2020, 09.07.2020, 11.07.2020, 13.07.2020, 15.07.2020, 17.07.2020, 19.07.2020, 21.07.2020, 23.07.2020, 25.07.2020, 27.07.2020, 29.07.2020, 31.07.2020
6.	Sh.Ravi	Clerk	9729184955 ravi301192@gmail.com	
7.	Sh.Sandeep Saini	Bill Clerk	7015947789 sandeep20071991@gmail.com	02.07.2020, 04.07.2020, 06.07.2020, 08.07.2020, 10.07.2020, 12.07.2020, 14.07.2020, 16.07.2020, 18.07.2020, 20.07.2020, 22.07.2020, 24.07.2020, 26.07.2020, 28.07.2020, 30.07.2020.
8.	Sh.Bhagwan Dass	Daftri	9466713365 dbhagwan748@gmail.com	

*(Saurabh Gupta)*  
(Saurabh Gupta)  
Civil Judge (Sr. Divn.)  
Sonipat

No. 426 /- Dated 1-7-20/-

Copy forwarded to the Ld. District & Sessions Judge, Sonipat for information and necessary action.

Office to note.  
*(Signature)*  
Superintendent  
to District & Session Judge  
SONERAT

*(Saurabh Gupta)*  
(Saurabh Gupta)  
Civil Judge (Sr. Divn.)  
Sonipat

01-7-2020

No/27 dt 2.7.20

From

Manvika Yadav  
ACJ(SD)-cum-JMIC,  
Sonapat.

Office of the District and  
Sessions Judge, Sonipat

Receipt No. 7215  
Dated 27/7/2020

To

The Learned District & Sessions Judge,  
Sonapat.

**Sub: Duty roster for the period from 01.07.2020 to 31.07.2020.**

Respected Sir,

I have the honour to submit in reference to order dated 30.6.2020,  
following official shall attend the duties from 01.07.2020 to 31.07.2020 as under:-

Sr. No.	Name of Official	Period of Duty	Days	Mobile Number
1.	Ravinder, Additional Ahlmad, Criminal	01.07.2020 to 04.07.2020 & 11.07.2020 to 15.07.2020 & 25.7.2020 to 31.07.2020	16	9416250194
2.	Anju Civil Ahlmad	01.07.2020 to 04.07.2020 & 20.7.2020 to 31.7.2020	16	8708892675
3.	Rakesh Verma, Civil Ahlmad	01.07.2020 & 05.07.2020 to 19.07.2020	16	8708209948
4.	Bharti, Additional Ahlmad	01.07.2020 & 05.07.2020 to 10.07.2020 & 16.07.2020 to 24.07.2020 & 26.07.2020	16	8950600257

This is for your kind information and necessary action please.

Thanking You,

*Manvika Yadav*  
(Manvika Yadav)  
ACJ(SD)-CUM-JMIC  
Sonapat/30.06.2020

Office to Note  
*Rajiv Kumar*  
Superintendent  
to District & Session Judge  
SONEPAT  
27/7/20

No. 322

Dt. 30.06.2020

From

Manvika Yadav,  
Principal Magistrate,  
Juvenile Justice Board,  
Sonapat

Office of the District and  
Sessions Judge, Sonapat

Receipt No. ....7132....  
Dated .....30-6-20....

To

Learned District & Sessions Judge,  
Sonapat

Sub.: Duty roster of the officials for the month of July 2020

R/Sir,

I have the honour to submit that the following officials are hereby deputed during the duty hours from 1.7.2020 to 31.7.2020 as under:-

Sr. No.	Name of Official	Period of Duty 1.7.2020 to 31.7.2020	Email Id	Mobile Number
1.	Mohan Rakesh, Reader	2, 6, 10, 14, 18, 22, 26, 30	mohanrakesh855@gmail.com	9416875123
2.	Anjali, Steno	4, 8, 12, 16, 20, 24, 28,	anjali.kochar93@gmail.com	9034199654
3.	Rohit, Clerk	2, 4, 6, 8, 10, 12, 14, 16, 18, 20, 22, 24, 26, 28, 30	rohitk089@gmail.com	8571824010
4.	Anil Hooda, Ahlmad	1-07-2020 to 31-07-2020	anilhooda.naarm@gmail.com	8053233770
5.	Diksha Shama, Peon	01-07-2020 to 15-07-2020	Diksha.shama0001@gmail.com	8375024101
6.	Surender, Orderly	16-07-2020 to 31-07-2020	skumer77@gmail.com	9815353787
7.	Sh. Om Parkash Dahiya, Member	16.07.2020 to 31.07.2020		9416014026/ 9416083334/ 0130-2248000
8.	Mrs. Sunita Tyagi, Member	01.07.2020 to 15.07.2020		9466846160

It is clarified that officials on duty shall remain present from 9:30 AM to 5:00 PM and none of the official shall leave the station, and shall be available immediately to report as and when called, without any lapse.

Office to Note  
Superintendent to  
District and Sessions Judge  
Sonapat  
30/6/2020

(Manvika Yadav)  
Principal Magistrate, JJB  
Sonapat/30.06.2020

No. 213

Dated 30.6.20

Office of the District and  
Sessions Judge, Sonipat

IN THE COURT OF VINAY KAKRAN, CIVIL JUDGE (JR. DIVISION),  
SONEPAT.

Receipt No. 7139  
Dated 30.6.2020

The following officials are hereby deputed during duty hours from  
01.07.2020 to 31.07.2020 as under :-

Sr. No.	Name of Official	Period of Duty July month	Days	Mobile No.
1.	Gunvir Singh, Reader	2,4,6,8,10,12,14,16,18,20 , 22,24,26,28,30 July	15	9416097197
2.	Santosh- JW -ii	2,4,6,8,10,12,14,16 July	8	8307556930
3.	Sonal - Steno	18,20,22,24,26,28,30 July	7	8168003130
3.	Virender- Ahlmad	9,25,26,27,28,29,30,31	8	7988030262
4.	Pardeep -Addl. Ahlmad	14,17,20,21,22,23,24,	7	9034811434
5.	Sandeep-Addl. Ahlmad	1,2,3,5,7,8,10,16 July	8	9416193835
6.	Rashmi-Addl. Ahlmad	4,6,11,12,13,15,18,19	8	9991146886
7.	Bhushan - Peon	2,4,6,8,10,12,14,16,18,20 , 22,24,26,28,30 July	15	9729815419
8.	Sunil- Peon	1,3,5,7,9,11,13,15,17,19, 21,23,25,27,29,31 July	16	9813713049

None of the official shall leave the station, and shall be available immediately to report as and when called, without any lapse. It is also ordered that the officials on duty shall remain present from 9.30am to 5.00 pm and any lapse in this regard shall be viewed seriously.

(Vinay Kakran)  
Civil Judge (Jr. Divn.)-cum-  
Judicial Magistrate 1st Class,  
Sonipat.

Copy of this order be forwarded to Id. Distt. & Sessions Judge, Sonapat, for information & necessary action, please.

Office to Note  
Superintendent  
to District & Session Judge  
30.6.2020

(Vinay Kakran)  
Civil Judge (Jr. Divn.)-cum-  
Judicial Magistrate 1st Class,  
Sonipat. 30.6.2020